

scheme envisaged by him according to which the pupils in the schools are to take greater part in the administration of the school?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): No such scheme has been taken up.

Pak. Infiltrators in Tripura

1307. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there are a number of illegal Pakistani infiltrators in Tripura at present and if so, the estimated number thereof;

(b) how many such infiltrators had been apprehended in Tripura since the Independence and how many were deported;

(c) the procedure and arrangements for apprehending and for deportation of these infiltrators; and

(d) the further steps which are being taken to comb out such subversive elements from the border territory of Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The exact and upto date information is being collected and will be laid on the Table of the House.

(c) and (d). The following measures have been adopted:—

- (i) Intensive guarding of the border is being done by the Border Security Force.
- (ii) The number of outposts in the border villages has been increased.
- (iii) Powers have been delegated to the local authorities of the Tripura Administration for ensuring an expeditious eviction of the Pakistani infiltrants from Tripura.

(iv) A Tribunal has been appointed to consider the cases of Pakistani infiltrants.

Free Compulsory Education in Tripura

1308. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of EDUCATION be pleased to state:

(a) the number and percentage of children in Tripura in the age groups between 6 and 14 years, who do not go to schools;

(b) whether the schooling facilities in Tripura are adequate for proper implementation of Free Compulsory Education system as envisaged in the Constitution;

(c) if not, the extent to which the facilities fall short of requirements; and

(d) the steps being taken to provide for adequate schooling facilities for children between the age of 6 and 14 years in Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (d). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

Free and Compulsory Education Scheme in Tripura

1309. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of EDUCATION be pleased to state:

(a) whether there is a proposal to introduce free education upto High Schools or Higher Secondary level in Tripura and, if so, Government's decision in this regard;

(b) the States/Union Territories in which free education upto such level has already been introduced;

(c) whether the system of free and compulsory education of children up to 14 years of age is enforced in Tripura;